

(b) Because of the heavy liabilities of the mill.

(c) An Official Committee investigated early in 1966 the working of the mill, its requirements of finances and the manner in which the management of the mill required to be improved and strengthened.

(d) The Committee had reported that the management would not be able to revive and run the company properly and had recommended that the affairs of the company be placed in the hands of a competent and credit-worthy alternative management. Discussions were also held on a proposal for leasing out the mill to another party, but unfortunately no agreed workable solution could be found.

**सिमौली रेलवे स्टेशन पर ऊपर के पुल का निर्माण**

768. श्री प्रकाशवीर शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हापुड़ तथा गजरोला के बीच सिमौली रेलवे स्टेशन के दो प्लेटफार्मों के बीच ऊपर का एक पुल बनाने की योजना है;

(ख) क्या यह सच है कि यात्रियों को होने वाली असुविधा के अतिरिक्त नगर के दो मुख्य कालेजों के विद्यार्थियों को भी रेलवे साइड पार करनी पड़ती है जिगमं दुपटना होने का भय सदा बना रहता है ; और

(ग) यदि हां, तो यह पुल कब तक बन जायेगा ?

रेलवे मंत्री (श्री सी० एम० पुनाचा) :

(क) जी नहीं ।

(ख) चूंकि दोनों प्लेटफार्मों को मिलाने वाले पैदल रास्ते दोनों सिरों पर मौजूद हैं इसलिए यात्रियों को कोई असुविधा नहीं होती । विद्यार्थियों को रेलवे यार्ड के रास्ते अनधिकृत रूप से नहीं जाना चाहिए बल्कि

उनसे यह जाणा की जाती है कि वे पास के अधिकृत समपार से रेलवे साइडपार करें । यह समपार स्टेशन से 1000 फुट के फासले पर यार्ड के बाखियाबाद वाले सिरे की ओर है ।

(ग) सवाल नहीं उठता ।

**Railway Fare from Fatehpur to Churu**

769. श्री Hukam Chand Kachhavalya: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1721 on the 18th November, 1966 and state:

(a) the action taken to reduce the double fare which was being charged for the journey from Fatehpur to Churu; and

(b) the time by which it is likely to be reduced?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b) A review was made in December, 1966. Even with the present inflation of 100 per cent, the line had not yielded an economic return during 1965-66. The matter will be re-examined in all its aspects and an early decision taken.

**Accident near Maheji Station**

770. Shri Hukam Chand Kachhavalya: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 525 on the 4th November, 1966 and state:

(a) whether inquiry into the causes of the railway accident which occurred near Maheji Station on the Central Railway on the 21st September, 1966 has been completed;

(b) if so, the details thereof; and

(c) the number of persons against whom action has been taken in this regard as also the nature of the action taken?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.